

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO.2130**  
TO BE ANSWERED ON 02.12.2019

**TRIBAL EDUCATION**

2130. SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government of Andhra Pradesh and Union Government are committed to tribal education and improvement of facilities in all tribal schools in Andhra Pradesh and if so, the details thereof and the steps being taken;
- (b) whether the Ekalavya schools allotted and running in various districts of Andhra Pradesh as part of the education facilities in tribal areas are lacking building and other basic infrastructure, classes are being run temporarily at Sitampeta and Pathapatnam Youth Training Centres for Ekalavya Schools in Andhra Pradesh and if so, the details thereof and the reasons therefor; and
- (c) whether the Government is also providing aid to tribal students for preparation of UPSC, national level examinations and also for foreign education, if so, the details thereof in the last three years and the current year in Andhra Pradesh with aid given so far?

**ANSWER**

**MINISTER OF TRIBAL AFFAIRS**  
**(SMT. RENUKA SINGH SARUTA)**

(a): The Government of Andhra Pradesh and Union Government are committed to Tribal Education and improvement of facilities in tribal schools. Government of Andhra Pradesh is running (2651) Educational Institutional under Tribal Welfare Department. The Government of Andhra Pradesh is providing the facilities to the ST students in all Educational Institutes namely-diet charges, cosmetic charges, bedding material, note books, four pair uniforms, trunk boxes, plates and glasses, shoes and socks, school bags, bunker beds, dual desk benches. In addition, with a view to provide quality education, facilities to students such as digital class rooms, library materials, science and maths lab equipments etc. are also being provided.

Besides, Ministry of Tribal Affairs recognises the fact that education is an absolute requirement for holistic development of Scheduled Tribes and has been a core focus area. Ministry of Tribal Affairs is implementing the following educational schemes/programmes :-

- (i) Eklavya Model Residential Schools (EMRSs),
- (ii) Strengthening Education among ST girls in Low Literacy Districts,
- (iii) Grant-in-Aid to Voluntary Organisations working for the Welfare of STs
- (iv) Pre-Matric Scholarship for ST students,
- (v) Post-Matric Scholarship for ST students.
- (vi) Special Central Assistance to Tribal Sub Scheme,
- (vii) Development of Particularly Vulnerable Tribal Groups,
- (viii) National Overseas Scholarship for ST Students, and
- (ix) National Fellowship and Scholarship for Higher Education for ST Students.

Ministry of Tribal Affairs has introduced a scheme of Eklavya Model Residential Schools (EMRSs) to impart quality education exclusively to ST children with an objective to provide quality middle and high-level education to Scheduled Tribes (ST) students in remote areas in order to enable them to avail of reservation in high and professional educational courses and get jobs in Government, Public and Private sectors. Realizing the importance of the EMRS, in the budget announcement 2018-19, it was decided that every block having 50% ST population and at least 20,000 ST population shall have an Eklavya Model Residential (EMRS) by 2022. So far, Andhra Pradesh has 19 EMRSs functional and will have 9 more EMRSs by the year 2022.

(b): Total 19 EMRSs are sanctioned for the State of Andhra Pradesh and all these EMRSs are functional as on date. Out of these 19 EMRSs, 4 are functional in own building and remaining 15 are in rented premises. All 15 EMRSs functional through rented premises are to be shifted to own buildings when construction of the building is completed. Recurring expense is being released to all the 19 EMRSs to facilitate education to ST students. State Government of Andhra Pradesh has intimated that EMRS in Srikakulam district due to land dispute construction activity is delayed, recently dispute resolved and now construction activity started.

(c): Under YSR Vidyonnathi Scheme UPSC, National level examination coaching to the tribal students is being provided by State Government of Andhra Pradesh:

S.No.	Year	Phy.	Fin.
1.	2016-17	255	528.42
2.	2017-18	300	354.86
3.	2018-19	263	361.89
	<b>Total</b>	<b>818</b>	<b>1245.17</b>

- Coaching classes to the ST students to attend competitive exams i.e. IIT, IIIT, NEET.
- Under “Ambedkar Overseas Vidyanidhi Scheme” for providing Foreign Education for ST Students (@ Rs.15.00 lakhs per students) selected countries.

Sl. No.	Year	Number of Candidates provided with Scholarship	Amount (Rs. In lakh)
1.	2016-17	9	135.00
2.	2017-18	10	150.00
3.	2018-19	16	240.00
4.	2019-20	34	510.00
	<b>Total</b>	<b>69</b>	<b>1035.00</b>

Ministry of Tribal Affairs also provides funds under the Scheme of Special Central Assistance to Tribal Sub Scheme for projects related to coaching classes to tribal students based on the proposals from the State Government duly approved by Executive Committee and after appraisal and approval thereof by a Project Appraisal Committee (PAC) constituted in this Ministry for the purpose. However, no fund has been released to State Government of Andhra Pradesh for the last three years and current year for tribal students for preparation of UPSC, National level examinations and also for foreign education.

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